

1	2	3	4	5	6	7	8	9	10
20.	Madhya Pradesh	114465	101618	100962	109289	79990	40900	69678	103672
21.	Maharashtra	67294	64812	64637	67032	62740	52232	56370	65689
22.	Manipur	3308	3290	3291	3306	1749	534	1510	472
23.	Meghalaya	7764	7504	7655	4829	3966	993	2571	768
24.	Mizoram	2277	2258	2240	2121	1230	1266	1508	2215
25.	Nagaland	2092	2089	2088	1656	706	1371	809	722
26.	Odisha	58476	56565	54531	58173	42541	39888	14232	54712
27.	Puducherry	421	371	371	421	386	401	243	420
28.	Punjab	20488	19841	19814	20487	17485	20200	20012	20237
29.	Rajasthan	70664	69204	68981	67571	40827	56555	29598	51789
30.	Sikkim	870	783	784	852	115	229	562	567
31.	Tamil Nadu	38200	37217	37217	38198	30645	29121	26727	37924
32.	Telangana	28679	27467	27467	26210	10402	16925	15484	27395
33.	Tripura	4322	4294	4294	3880	2330	679	2741	1899
34.	Uttar Pradesh	161329	158258	158192	158333	133754	103673	109983	124773
35.	Uttarakhand	17505	16630	16717	16803	10803	14360	8894	16362
36.	West Bengal	82737	79058	78969	81714	53908	33624	33274	67859
TOTAL		1076994	1022927	1017248	1039637	754015	632182	591653	915981

Source: UDISE 2015-16.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Survey of uranium deposits in Nallamala forest

1281. SHRI DEVENDER GOUD T.: Will the PRIME MINISTER be pleased to state:

(a) whether the Department is all set to take up the survey of uranium deposits in Nallamala forest in Andhra Pradesh and Telangana;

(b) whether the proposed survey has been cleared by the National Board for Wildlife and the Ministry of Environment, Forest and Climate Change;

(c) if so, the details thereof;

(d) whether the local villagers and tribals in the forest are opposing the survey as it impacts country's oldest tiger reserve and disturbs protected Indian Primitive Tribe, Chenchu; and

(e) if so, in what manner the Department is planning to go ahead in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir.

(b) No, Sir. Atomic Minerals Directorate for Exploration and Research (AMD), a constituent unit of Department of Atomic Energy (DAE), which has the mandate to identify and evaluate mineral resources of uranium in the country, has submitted application on 19.12.2014. However, the clearance has not been received yet for the proposed survey from the National Board for Wildlife and the Ministry of Environment, Forest and Climate Change till date.

(c) In view of (b) above, does not arise.

(d) No, Sir. DAE is not aware of any specific incident related to the opposition of survey in the area.

(e) In view of (d) above, does not arise.

Irradiation facilities for horticultural produces

1282. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Ministry of Agriculture and Farmers Welfare has asked the Bhabha Atomic Research Centre to set up irradiation facilities in the country to deal with bumper production of onions, potatoes and other perishable produces;

(b) if so, the details thereof;

(c) by when the shelf life of horticultural produces would be increased with the help of irradiation facilities and what would be the cost and who will bear it; and